

employers /labour market or temporary works not falling under first three categories, are not covered by any specific Act. In order to safeguard the interest of job-seekers, Ministry of Labour & Employment issued guidelines on 30.10.2003 to the State Governments/Union Territory Administrations to consider regulation of the functioning of Private Placement/Employment Agencies (which are not covered by any specific Act), as per local needs.

(b) and (c) Illegitimate activities of such agencies, if any, can be dealt with by the concerned State Governments under the various provisions of Indian Penal Code or other relevant Acts. However, a Tripartite Committee has also been constituted on 31.10.2011 to examine the issue pertaining to private placement agencies & publishing of eye catching/misleading advertisements for various kinds of job opportunities.

Pension Implementation Committee Report

2909. SHRI T.K. RANGARAJAN : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the report of the Pension Implementation Committee (PIC) has been forwarded to Central Board of Trustees (CBT), Employees Pension Fund (EPF);
- (b) if so, when it was forwarded; and
- (c) whether CBT, EPF has finalized their observations on the PIC report and if so, what are the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) Yes, Sir. The report of the Pension Implementation Committee (PIC) was forwarded to the Central Board of Trustees, Employees' Provident Fund [CBT (EPF)] on 23rd August, 2011.

(c) The recommendations of the PIC was deliberated by the CBT (EPF) in its 197th and 198th Meetings held on 23rd December, 2011 and 22nd February, 2012, respectively. However, the deliberations have remained inconclusive and the Board has decided to defer the discussion.

Amount under employees pension fund account

2910. SHRI T.K. RANGARAJAN : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total amount held under the Employees Pension Fund account as on 31 March, 2011;
- (b) how much is the interest income earned on this investment;